

West Tripura Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2020

Court- wise pendency of Cases as on 30.11.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha , District and Sessions Judge, Agartala	845	147	992
2	Sri Govinda Das , ADJ. (Court No. 2), Agartala	736	222	958
3	Sri Veda Pratim Debbarma , ADJ. (Court No. 3), Agartala	0	132	132
4	Sri Yoginder Pal , ADJ. (Court No. 4), Agartala	752	175	927
5	Sri Dhiman Debbarma , ADJ. (Court No. 5), Agartala	165	221	386
6	Sri Ashutosh Pandey , Judge, Family Court, Agartala	497	292	789
7	Sri P. Kumar , Addl. Judge, Family Court, Agartala	513	385	898
8	Smt. Mou Banerjee , CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	465	11	476
9	Sri Dulal Kanti Shukla Das , CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	470	13	483
10	Sri P.P. Paul , CJM-cum-Civil Judge (Sr. Div), Agartala	146	1278	1424
11	Sri Soumyo Bikash Das , Addl. CJM-cum-Civil Judge (Sr. Div), Agartala	133	1406	1539
12	Smti. Yashvi Taneja , CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	192	1071	1263
13	Sri Ayan Choudhury , CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	102	1192	1294
14	Smti. Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala	22	1114	1136
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant), charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div), Court No.1, Agartala	8	1021	1029
16	Smti. Prativa Laxmi , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala	35	1234	1269
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala (Vacant), charge remains with Smti Prativa Laxmi , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala	32	1310	1342
18	Sri Sanjan Lal Tripura , JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	31	1326	1357
19	Smti. Aparajita Singha , JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	31	1311	1342
Total		5175	13861	19036
Station-wise pendency of Cases as on 30.11.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4165	13184	17349
Total		4165	13184	17349
1	Family Court, Agartala	497	292	789
2	Addl. Judge, Family Court, Agartala	513	385	898
Total		1010	677	1687
Grand Total		5175	13861	19036

Gomati Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2020****Court- wise pendency of Cases as on 30.11.2020**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	273	92	365
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	319	102	421
3	Smti Sankari Das, Judge, Family Court, Udaipur	159	250	409
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	157	12	169
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	51	510	561
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	30	579	609
7	Smti Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	10	484	494
8	Smt. Archana Reang JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	9	471	480
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	0	15	15
10	Smti. Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	14	602	616
Total		1022	3117	4139
Station-wise pendency of Cases as on 30.11.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	849	2250	3099
2	Amarpur	14	617	631
Total		863	2867	3730
3	Family Court, Udaipur	159	250	409
Grand Total		1022	3117	4139

South Tripura Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2020

Court- wise pendency of Cases as on 31.08.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	802	197	999
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	52	39	91
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	20	663	683
4	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	160	337	497
5	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	56	510	566
6	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	5	95	100
7	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	17	62	79
Total		1112	1903	3015

Station-wise pendency of Cases as on 30.11.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	1090	1746	2836
2	Sabroom	22	157	179
Grand Total		1112	1903	3015

Unakoti Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2020

Court- wise pendency of Cases as on 30.11.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamani Murasing, District and Sessions Judge, Kailashahar	208	101	309
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	22	86	108
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	68	150	218
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	114	0	114
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	76	602	678
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	144	696	840
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant)charge remain with Sri Raja Gupta , CJ (Jr. Div)-cum- JM First Class, Kailashahar	48	175	223
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	28	388	416
		708	2198	2906

Station-wise pendency of Cases as on 30.11.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	640	2048	2688
Total		640	2048	2688
2	Family Court , Kailashahar	68	150	218
Grand Total		708	2198	2906

North Tripura Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2020****Court- wise pendency of Cases as on 30.11.2020**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	489	359	848
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	192	16	208
3	Sri Saamyoyoti Debnath, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	129	457	586
4	MS. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	224	541	765
5	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	73	442	515
6	Sri Amarjit Dey, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	262	263
7	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	5	169	174
Total		1113	2246	3359

Station-wise pendency of Cases as on 30.11.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1107	1815	2922
2	Kanchanpur	6	431	437
Grand Total		1113	2246	3359

Sepahijala Judicial District

Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2020

Court-wise pendency of Cases as on 30.11.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	122	248	370
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	46	101	147
3	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	146	400	546
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	89	199	288
5	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, (Vacant)charge remains with Sri D. P. Mishra, CJ (Jr. Div)- cum-JM., First Class, Sonamura	58	183	241
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	202	240	442
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	36	1383	1419
8	Sri Ali Hayder Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	66	1096	1162
Total		765	3850	4615

Station-wise pendency of Cases as on 30.11.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	415	1030	1445
2	Bishalgarh	304	2719	3023
Total		719	3749	4468
3	Family Court , Sonamura	46	101	147
Grand Total		765	3850	4615

Khowai Judicial District

Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2020

Court-wise pendency of Cases as on 30.11.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	169	306	475
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	74	83	157
3	Smti. Ishika Dan, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	45	55	100
4	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	17	1062	1079
5	CJ (Jr. Div)-cum- JM., First Class, Khowai charge remains with Smti. Deepa Bhattacharya, JM., First Class-cum- Civil Judge(Jr.Div), Khowai	38	646	684
6	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	26	1056	1082
Total		369	3208	3577
Station-wise pendency of Cases as on 30.11.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	295	3125	3420
Total		295	3125	3420
2	Judge, Family Court, Khowai	74	83	157
Grand Total		369	3208	3577

Dhalai Judicial District

Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2020

Court-wise pendency of Cases as on 30.11.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Sharma Roy, District and Sessions Judge, Dhalai Judicial District, Ambassa	55	121	176
2	Sri Anshuman Choudhury Additional District and Sessions Judge, Dhalai Judicial District, Ambassa	32	117	149
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	22	12	34
4	Sri Rahul Roy, Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	46	7	53
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	17	111	128
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	9	93	102
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	86	136	222
8	Smt. Jekashmee Debbarma, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	6	313	319
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	35	347	382
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	8	442	450
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	11	16	27
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra Gandacherra	0	72	72
13	Sri Thomas Lal Ditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	1	7	8
Total		328	1794	2122

Station-wise pendency of Cases as on 30.11.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	159	449	608
2	Kamalpur	127	796	923
3	Longtharai Valley	19	458	477
4	Gandacherra	1	79	80
Total		306	1782	2088
5	Family Court, Ambassa	22	12	34
Grand Total		328	1794	2122

District-wise pendency of Civil and Criminal Cases as on 30.11.2020

SI No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	5175	13861	19036
2	Gomati Judicial District, Udaipur	1022	3117	4139
3	South Tripura Judicial District, Belonia	1112	1903	3015
4	Unakoti Judicial District, Kailashahar	708	2198	2906
5	North Tripura Judicial District, Dharmanagar	1113	2246	3359
6	Sepahijala Judicial District, Sonamura	765	3850	4615
7	Khowai Judicial District, Khowai	369	3208	3577
8	Dhalai Judicial District, Ambassa	328	1794	2122
Total		10592	32177	42769